

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

SEVENTH SESSION—SECOND LOK SABHA

Fourty Third Report



**LOK SABHA SECRETARIAT
NEW DELHI
May, 1959
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FORTY-THIRD REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Forty-third Report.

2. The Committee met on the 21st April, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 24th April, 1959.

3. The Members whose resolutions had been included in the List of Business for the 24th April, 1959 had been invited to present their views on the resolutions before the Committee. Shri Frank Anthony and Shri Shree Narayan Das attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—

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| (1) Resolution regarding Export of Monkeys. | Out of total time of 2 hours allotted to this resolution, 34 minutes were taken up on the 11th April, 1959. The balance of 1 hour and 26 minutes would be available on the 24th April, 1959. |
| (2) Resolution regarding Inclusion of English in the Eighth Schedule of the Constitution. | 3 hours. |
| (3) Resolution regarding Formation of National Youth Association for implementation of the Second Plan. | 2 hours. |
| (4) Resolution regarding Constitution of a Central Council and Directorate for Homoeopathic system of medicine. | 2½ hours. |
| (5) Resolution regarding working of A.I.I. and I.A.C. | 1½ hours. |
| (6) Resolution regarding Frcc Refreshment to students upto Secondary stage. | 2 hours. |
| (7) Resolution regarding Casual labourers in Industries in the Public Sector. | 1½ hours. |

NEW DELHI ;
The 23rd April, 1959.

HUKAM SINGH.